

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

REVIEW APPLICATION NO.18 OF 2003
IN
ORIGINAL APPLICATION NO.12 OF 2003
ALLAHABAD THIS THE 22ND DAY OF JULY, 2008

HON'BLE MR. ASHOK S. KARAMADI, MEMBER-J

Mahesh Pal Son of Late Sri Ram Lal,
Resident of Mohalla Purana Dak Khana,
P.O. Gandhi Nagar, District-Basti.

..... .Applicant
By Applicant : Km. Mamta Sharma

Versus

1. Union of India through Secretary,
Government of India,
Ministry of Communication,
Department of Post, Dak Bhawan,
New Delhi.
2. Chief Post Master General,
U.P. Circle, Lucknow.
3. Post Master General,
Gorakhpur Division, Gorakhpur.

..... .Respondents
By Advocate : Shri N.C. Nishad

O R D E R

This Review Application is filed against the order dated 10.01.2003. By the said order the respondents are directed to consider the representation of the applicant. Admittedly this review application was filed on 13.03.2003 beyond the period of limitation for filing the review application. This review application being filed beyond the period of limitation is not maintainable and as such the same is dismissed.



Member-J

/ns/